

GOVERNMENT OF INDIA
MINISTRY OF PANCHAYATI RAJ
LOK SABHA
UNSTARRED QUESTION No. 444
ANSWERED ON-30.11.2021

FUNDS UNDER RASHTRIYA GRAM SWARAJ ABHIYAN

444. SHRI MAHESH SAHOO:
SHRI ABDUL KHALEQUE:

Will the Minister of PANCHAYATI RAJ be pleased to state:-

- (a) whether the Government has transferred any funds under the Rashtriya Gram Swaraj Abhiyan during the year 2020-21 ;
- (b) if so, the details thereof, State-wise; and
- (c) whether the Government has issued guidelines for the release and utilisation of grants to the Gram Panchayats and local bodies under the 14th Finance Commission Award for Gram Panchayat Development Plan (GPDP)?

ANSWER

THE MINISTER OF STATE FOR PANCHAYATI RAJ
(SHRI KAPIL MORESHWAR PATIL)

- (a) Yes Sir.
- (b) Under the scheme of Rashtriya Gram Swaraj Abhiyan (RGSA), State-wise details of fund released during 2020-21 is attached as **Annexure**.
- (c) Yes Sir.

Annexure

Annex refer to in reply to Part (b) of the Lok Sabha Unstarred Question No. 444 answered on 30.11.2021

Details of fund released to States/ UTs during the year 2020-21 under RGSA

Sl. No.	State	2020-21 (Rs. In cr.)
1	Andhra Pradesh	22.339
2	Andaman & Nicobar Islands	0
3	Arunachal Pradesh	0
4	Assam	26.1159
5	Bihar	0
6	Chhattisgarh	4.0395
7	Dadra & Nagar Haveli and Daman & Diu	0
8	Goa	0
9	Gujarat	0
10	Haryana	9.89
11	Himachal Pradesh	22.098
12	Jammu & Kashmir	25
13	Jharkhand	2.34
14	Karnataka	0.439
15	Kerala	8.12955
16	Lakshadweep	0
17	Madhya Pradesh	71.42
18	Maharashtra	66.76
19	Manipur	3.4127
20	Meghalaya	3.967
21	Mizoram	21.185
22	Nagaland	3.7217
23	Odisha	2.937
24	Punjab	13.45
25	Rajasthan	12.981
26	Sikkim	4.7475
27	Tamil Nadu	56.875
28	Telangana	12
29	Tripura	2.53045
30	Uttar Pradesh	32.5407
31	Uttarakhand	26.751
32	West Bengal	33.52
33	Ladakh	2.1485
34	Puducherry	0
	Total	491.33
